factors leading to the lapses of building grants indicates that such lapses are due more to budget provision being made before the other requisite formalities are completed, non-availability of sites, delay in the issue of administrative approval, furnishing details of requirements and occasionally expenditure sanction by the Ministries concerned than to the inadequacy of the C.P.W.D. staff.

SECOND FIVE YEAR PLAN

743. Shri N. Rachiah: Will the Minister of Planning be pleased to state the expenditure likely to be incurred on the Irrigation and Power Schemes of the Mysore State to be executed under the Second Five Year Plan?

The Deputy Minister of Planning (Shri S. N. Mishra): Expenditure likely to be incurred on the irrigation and power scheme of the Mysore State under the second five year plan will only be known when this plan has been finally formulated. At present, new schemes proposed by the State Government, are under the examination of the Technical Committee on Irrigation and Power.

COTTAGE INDUSTRIES

744. Mulla Abdullabhai: Will the Minister of Commerce and Industry be pleased to lay a Statement on the Table of the House showing the amount advanced as loan and subsidy to the States of Madhya Pradesh and Hyderabad for the encouragement of the Cottage industries during the last three years (year-wise)?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): A statement is attached. [See Appendix V, annexure No. 31.]

HANDLOOMS IN MADHYA PRADESH AND BOMBAY

745. Mulia Abdullabhai: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of handlooms in the States of Madhya Pradesh and Bombay at present in working order; and

(b) the number among them which use hand-spun yarn and the number of those which use mill-made yarn?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). According to figures given in 1951 by the State Governments, the number of handlooms in Bombay and Madhya Pradesh were about 1,97,750 and 1,05,000 respectively.

It is not possible to say how many are in working order and the number which use hand-spun yarn and which use mill-made yarn.

FIVE YEAR PLAN

746. Mulia Abdullabhai: Will the Minister of Planning be pleased to state:

(a) whether it is a fact that some additional amount has been given to the Madhya Pradesh Government for new irrigation schemes to be executed during the First Five Year Plan; and

(b) if so, the amount actually given and the names of the new schemes?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). Loans under the special minor irrigation programme amounting to Rs, 146 lakhs have been sanctioned for Madhya Pradesh. A statement giving the particulars of schemes approved is laid on the Table of the House. [See Appendix V, annexure No. 32.]

केन्द्रीय लोक निर्माण विभाग का चाणक्यपुरी डिघोजन

७४७. श्री सूर्य प्रसाव ः क्या निर्माण आवास और संभरण मंत्री यह बताने की क्रपा करेंगे किः

(क) क्या यह सच है कि केन्द्रीय लोक निर्माण विभाग (सी० पी० डब्ल्यू०